

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 16

Dated Guwahati, the 10th April, 2018

Hon'ble the Chief Justice has been pleased to constitute a Screening Committee for grant of financial up-gradation in respect of Officers and Staff of the Principal Seat of the Gauhati High Court, under Modified Assured Career Progression Scheme, with the following Officers:

1. Registrar (Vigilance) as Chairman
2. Joint Registrar (Administration-II) as Member
3. Deputy Registrar (Finance) as Member Secretary, and
4. Finance & Accounts Officer as Member

By Order,

Sd/- R. Phukan,

REGISTRAR GENERAL

Memo No. HC. III - 23/2013 / 376 / G, Dated 10th April, 2018

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Director, Law Research Institute, Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
12. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
17. The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

11-04-18

11/4/18